

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 04.01.2025

To,
(i) Worthy President,
Delhi Bar Association.

(ii) Hony. Secretary,
Delhi Bar Association.

Sub: Appointment of Returning Officer and Election Commission.

Sir,

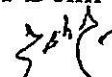
Please refer to our earlier correspondences and response dated 23.12.2024 (copy enclosed). In this respect, we may state that at the end of the Election Committee, the Level II work in relation with proximity cards stands already over, except for the fresh applications that are filed/reflected on the website relating to the processing of application for issuance of Proximity Cards.

As you are aware that as per the eligibility criteria laid down by the Hon'ble High Court of Delhi in the judgment of *Lalit Sharma & Ors. Vs. Union of India & Ors*, the declarations forms so received have already been scrutinized for the purposes of assessment of the eligibility. The same have already been communicated to the Bar alongwith the list, with clarification that the same is subject to successful completion of Proximity Cards, being looked after by an independent agency.

The objections have also been dealt with by the committee and it is found that there is a repetition/re-filing of the representations by the Ld. Members of the Bar. Having regard to the timelines, it stands clarified and communicated that the Committee would not entertain any fresh representation, having extensively dealt with the representations and objections, after provision of ample opportunities.

I have been instructed to inform you that since the office of the Delhi Bar Association is already aware of and has the records of Level III of the Verification Process relating to preparation of proximity cards, there appears to be no hindrance in appointment of the Returning Officer and the Election Commission. You goodselves are accordingly requested to immediately appoint the same.

As far as the Bar's intention to file some applications for clarification/extension of time is concerned, it is requested that since there is no order as of now, the timelines of the Hon'ble High Court of Delhi have to be ensured.



It is, therefore, requested that the Returning Officer and the Election Commissioner are appointed immediately in order that the directions of the Hon'ble High Court of Delhi are complied with in letter and spirit and the Returning Officer and the Election Commissioner would have sufficient time to make arrangements for the election. Any delay in their appointment would directly affect the election process.

Forwarded -

Nishu

Ld. Chairman

+ BNEC-2024

4/10/25

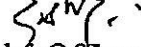
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No. _____/EC/DBA/2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- ✓ 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the same on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (HQ), THC, Delhi with direction to display the same on all notice boards and other necessary places.

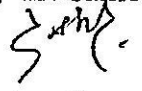
Yours Sincerely,



Nodal Officer,

Election Committee DBA 2024

04 JAN 2025


Nodal Officer, Election Committee
DBA Election 2024



DELHI BAR ASSOCIATION

TIS HAZARI COURTS, DELHI-110054

Phone : 23975016, 23975032 E-mail : dba.tishhazari@gmail.com

23.12.2024

To

Shri Nikhil Chopra
Hon'ble Chairman,
Election Committee DBA,
Tis Hazari Courts, Delhi.

Sub: Reply letter bearing no. 74307/EC/DBA/2024 dated 21.12.2024.

Respected Sir,

I have received the letter bearing no. 74307/EC/DBA/2024 dated 21.12.2024 thereby your goodself sought clarification in respect appointment of Returning Officer and Election Commission for the forthcoming election of Delhi Bar Association, which is going to be held on 07.02.2025.

Respected sir, the Executive Committee of Delhi Bar Association has not appointed Returning Officer and Election Commission as the electoral roll has not been finalized yet. Delhi Bar Association moved an application before the Hon'ble High Court of Delhi for incorporating the members who had been enrolled with the DBA before 31st of December, 2023, the members who paid their subscription till 15.08.2024 and made the payment in cash. Though during the arguments it was inferred from the court observation that it should be decided by the election committee but after going through the judgment it has not been mentioned anything regarding the application except the application has been disposed off. Further the DBA had moved an application thereby requested to extend the time for appointment of Returning Officer and election commission the same ;has has been disposed off by Hon'ble High Court of Delhi. The DBA is going to move an application seeking specific and clear direction from the Hon'ble High Court.

The Delhi High Court Bar Association also moved an application regarding the modification of order dated 20.11.2024, the Hon'ble High Court has modified the above mentioned order and thereby passed a direction that the Election Commission will be appointed by Delhi High Court Bar Association within a week after finalization of electoral roll. Since the electoral roll has not been completed and DBA is moving an application before the Hon'ble High Court and further according to the modification of the order dated 20.11.2024 passed by the Hon'ble High Court of Delhi, DBA has also

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NITIN AHLAWAT
9810185881

Sr. Vice President
MANISH SHARMA
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Vice President
GIRISH KAUSHIK
9599925926, 9953634600

Hony. Secretary
ATUL KUMAR SHARMA
9868243224

Addl. Secretary
DHARMENDER BASOYA
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Joint Secretary
MS. SHWETA RANI
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Treasurer
SAHIL PURI
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Sr. Member Executive
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PERDEEP KUMAR NAAGAR
1953805700

IMARJEET SINGH
826956766

ady Member Executive
MS. RENU MALIK
650246950

x. Officio Member
ANJEEV NASIAR
899047270

IVYA DARSHAN SHARMA
958275552

Handwritten signature and date:
24/12/24
aw-4-2024

DELHI BAR ASSOCIATION

TIS HAZARI COURTS, DELHI-110054

Phone : 23975016, 23975032 E-mail : dba.tishhazari@gmail.com



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Ex. Officio Member

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9899047270

DIVYA DARSHAN SHARMA

9958275552

right to appoint Returning officer and Election Commission within a week after completion of electoral roll.

With regards,

Your sincerely

Atul Kumar Sharma

Hony. Secretary